



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 27.11.2017

~.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. (Justice) SC. Mittal	SB Civil Second Appeal No. 199/1999 Dr. Naraindas Vs. Rammanohar	AK. Bhandari	Rajat Ranjan
2	Sh. G.K. Garg Sr. Advocate	S.B. Cr. Misc. Application No. 22/2016 & SB. Cr. Misc. Bail No. 12082/15 Jitendra Farsoliya@ Dabbu Vs. State	Alankrita Sharma	Prahlad Sharma
3	Sh. G.S. Hora RHS (Retd.)	DB. Civil Misc. Appeal No. 6566/2016 Kuldeep Yogi Vs. Soniya Yogi	Jai Kishan Yogi	Abdul Kalam Khan
4	Sh. JP. Sharma, RHS (Retd.)	DB. Civil Mix. Appeal No. 3387/2017 Smt. Preeti Bala Sehra Vs. Vishwajeet Mahendiya	DC. Gupta	Subhash Khandelwal
5	Sh. Mohammad Hanif, RHS (Retd.)	S.B. Cr. Revision No. 388/2016 Smt. Manju Mali Vs. Bhagwan Mali	Sandeep Sharma	Mukesh Sharma
6	Sh. GP. Pandey RWS (Retd.)	S.B. Cr. Revision No. 1686/2017 Sandeep Soni Vs. Smt. Mala@Teena	Ajay Gupta	A.D. Khan, PP
7	Sh. Pankaj Gupta Advocate	S.B. Cr. Revision No. 640/2017 Vishnu Vs. Lakshmi Bai	Girraj P Sharma	Ellyas Ali
8	Sh. Sudesh Bansal , Advocate	SB Cr. Revision No. 1590/2017 Smt. Layshree@Leena Vs. State	Vishnu Bohra	Amir Aziz
9	Sh. Ankur Rastogi Advocate	SB. Cr. Revision Petition No. 1169/2016 Satyanarain Vs. Tara Devi	Bharat Saini	Vikas Kabra
10	Smt. Madhuri Singh, Advocate	SB. Civil Misc Appeal No. 2486/2017 Ram Swaroop Vs. Hansa Devi	Mamraj Jat	Jai Prakash
11	Ms. Anita Agarwal Advocate	S.B. Cr. Revision No. 97712017 Bhagwati Prasad Vs. Smt. Prem	Govind Choudhary	
12	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision Petition No. 629/2016 Prakash Sharma Vs. Pratibha Rani Sharma	Rajneesh Gupta	Vigyan Shah
13	Sh. Ravi Bhojak Advocate	SB Civil Arbitration Application No. 64/2016 Murari Lal Kherari Vs. Sanjay Gupta	Saransh Saini	Amit Gupta
14	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 3156/2017 Anirudh Sharma Vs. State	Rajneesh Gupta	Prashant Mishra

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order
Toshita Malani
(Toshita Malani)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

"Help The Needy –Timely Help May Create History"



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Cause List Date 28.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Aduocate
1	Hon'ble Mr. Justice (Retd.) SC Mittal	D.B. Civil Misc. Appeal No. 833/2017 Smt. Vijay Singh Vs. Smt. Yashu Singh	Sunita Pareek	Ajay Kumar Jain
2	Sh. J.P. Goyal Sr. Advocate	S.B. Cr. Revision No. 1136/2014 & 1137/2014 Titixa Vs. Subodh Asopa	Ashok Mishra	Pawan Sharma
3	Sh. Ajeet Bhandari Advocate	S.B. Civil Second Appeal No. 495/2007 Shyam Lal Vs. Prabhati Lal	Sushil Pujari	Arvind Gupta/ Sanjay Mehla
4	Sh. Ramavtar Sharma, RHJS (Retd.)	SB. Civil Second Appeal No. 355/2014 Girdhari Lal Vs. Damodar	Sidarth Kumar Tiwari	Amit Singh Shekhawat
5	Sh. J.P. Sharma, RHJS (Retd.)	SB. Civil First Appeal No. 193/2012 Gopal Vs. Nand Lal	RP. Vijay	Satish Khandal
6	Ms. Alka Bhatnagar Advocate	S.B. Cr. Revision No. 967/2017 & 687/2017 Smt. Santosh Kumar Vs. Mangilal Meghwal	Namish Nagotia	Sajid Ali

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